(c) what are th_e names of various items for which the industrial licence aplications of this company are pending and their latest position?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH); (a) and (b) M/s. Organon had intimated to the High Level Committee the production of

- (i) Ethinyl Oestradiai
- (ii) Oestradiai Benzoate, and
- (iii) Oestradiai Phenyl propionate only starting from Oesterone and such production was classified as 'Not involving High Technology'.

The information relating to the imports of various chemicals made by M/3. Organon in the past three years i_s being collected and will be laid on the Table of the House.

(c) No Industrial Licence application of M/s. Organon is pending.

Proposal for two Supreme Courts

1341. SHRI RAMAKRISHNA HEGDE: DR. SHANTI G. PATEL; SHRI SURENDRA MOHAN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (b) if so, what are the details of the proposal; and
- (c) whether the other members of Ihe Law Commission agree with the proposal advocated by the Chairman?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) ahd (b) In the Course of a Pres* Conference, the Chairman Law Commission expressed as his personal view that there should be a Constitutional Court to deal exclusively with capes relating to constitutional law and a separate court of appeal with equal powers to handle cases relating to other laws. These, however, were the tentative and personal views of the Chairman and according to him, were liable to modification in the light of the response to the Questionnaire issued by the Commission.

(c) Does not arise.

Production of Crude Oil by Oil India Limited

1342. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of PETRO-LEUM, CHEMICALS AND FERTILI-ZERS be pleased to state:

- (a) whether it is a fact that the Oil India Limited has revised it_a target upwards and will produce 380,000 tonnes more crude oil;
- (b) if so, whether this increase in. target will save foreign exchange worth Rs. 40 crores;
- (c) whether it i_s a fact that this will be in addition to the target production of nine million tonnes at the rate of three million tonnes per year in 1982-83:
- (d) what will be the total cost of expenditure involved in achieving this target; and
- (e) what are the steps being taken to achieve the target set up by the Oil India Limited?

THE MTNISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P SHIV SHANJKAR): (a) to